

Prisons Act, 1894, Prisoners Act, 1900, the Transfer of Prisoners Act, 1950 and Prisoners (Attendance in Courts) Act, 1955. As the subject of prisons falls in the State field, these recommendations have been forwarded to (Instate Governments for appropriate action.

RECOMMENDATIONS OF THE COMMITTEE ON STATUS OF PUNJABI LANGUAGE IN DELHI

◆107. SARDAR GURCHARAN SINGH TOHRA . will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to Male :

(a) whether the Committee which was constituted by the Lt. Governor of Delhi to consider the status of the Punjabi language in the Union Territory of Delhi has submitted its recommendations to the Central Government ;

(b) if so, what are the main recommendations ; and

(c) what is the reaction of the Government of India thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में राज्य मंत्री (SHRI RAMNIVVAS MIRDHA): (a) to (c) A copy of the report of the Committee has been received by the Central Government from Delhi Administration recently. Following recommendations have been made by the Committee :

(i) the facilities available to Urdu in terms of the Statement on Language dated 14th July, 1958 may be extended to the Punjabi language also.

(ii) the position may be reviewed after the 1971 Census figures become available.

The report is under consideration.

FIRE IN G. P. O., SHILLONG

*108. SHRI LOKANATH MISRA :
SHRI JAGDISH PRASAD
MATHUR:

Will the Minister of COMMUNICATIONS/संचार मंत्री be pleased to state :

(a) whether a fire broke out in the build-

Big of the General Post Office in Shillong on February 6, this year ;

(b) whether record papers, stamps etc. were destroyed as a result thereof ;

(c) if so, the total loss incurred by the Post and Telegraph Department;

(d) the cause of the fire ; and

(e) the action taken by Government in the mailer ?

THE MINISTER OF COMMUNICATIONS/संचार मंत्री (SHRI H. N. BAHU-GUNA) : (a) Yes, Sir.

(b) No.

(c) There was no loss "to" destruction of records or stamps.

(d) The police report discloses that the fire was not caused by sabotage.

(e) The department however is holding a further probe to fix the responsibility for this 'tin'.

TRAFFIC AND TRANSPORTATION SURVEY WORK

◆109. SHRI T. V. ANANDAN : Will the Minister of PLANNING/योजना मंत्री be pleased to state :

(a) whether it is a fact that the Metropolitan Transit Team of the Planning Commission entrusted the Traffic and Transportation survey work to the "Traffic Cells" of the State Governments of Tamil Nadu and Maharashtra ;

(b) whether the survey reports have been received from both the Governments ;

(c) if so, the action taken thereon ; and

(d) if not, when the reports are expected to be received ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/योजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA) (a) Yes, Sir.

(b) and (d) The Traffic cell of th